# <u>Process Flow of Registration of Banks to roll out Atal</u> <u>Pension Yojana</u>

Download the application for Registration of Banks under APY

(Click to download the form)

1.

Forward the duly filled Letter of Consent to CRA-NSDL.

2.



Download the APY service provider form.

(Click to download the form)

3.



Develop the APY module from IT vendor based on the APY scheme details



Submit the scanned copy of completed form to

<u>kaustubhv@nsdl.co.in &</u> manisha.padhye@nsdl.co.in

to get user details for accessing CRA system.

Followed by despatch of hard copy of the form to NSDL



Fill the APY service provider form and other supporting document.



6.

5.

Integrate the APY module to CBS platform



Testing of the functionalities developed under APY module

 $\Rightarrow$ 

Commencement of subscriber registration and issue of PRAN using APY module

7.

8.

9.

#### **Activities at NLOO / Head Office level**

Upload of files in CRA system and Transfer of funds to Trustee Bank on the second day of PRAN generation

#### Process of Registering as Service Provider under Atal Pension Yojana (APY):

### 1. <u>Process for registering the Banks Head office (NLOO - Oversight office/Nodal Office)</u> under APY:

The below mentioned documents need to be submitted for registering the Banks nodal office under APY.

#### a. Application for registration of Banks under APY:

This letter duly signed by the competent authority is to be submitted on the official letter head of the concerned Bank to PFRDA. The format of the letter can be downloaded from CRA website i.e. www.npscra.nsdl.co.in (*Go to Home – Atal Pension Yojana – Forms*). The format of the Application is also available at PFRDA website (http://pfrda.org.in/index1.cshtml?lsid=592).

#### b. APY service provider registration form:

This form is to be submitted to NSDL-CRA. The registration form contains details such as Name, Address, Website, Compliance Officer's details, Bank Account Details, etc. The dully filled form along with attested copy of the Registration Certificate issued by RBI is required to be submitted to CRA. The Bank may forward the scanned copy of the duly filled APY service provider registration form alongwith the attested copy of the registration certificate issued by RBI to CRA. The physical documents may follow subsequently. The format of the letter can be downloaded from CRA website i.e., www.npscra.nsdl.co.in (Go to Home - Atal Pension Yojana available The also PFRDA Forms). form is at website (http://pfrda.org.in/index1.cshtml?lsid=592).

While filling the forms the following details to considered:

- One point contact person from bank as compliance and grievance officer
- Grievance officer who will be handling grievances name to be provided
- A specific collection account to be opened for APY related funds (This will be the account which will be credited while debiting the Subscriber account for APY contribution).

On receipt of dully filled registration form, the bank will get registered (after carrying out necessary checks) as APY Service Provider in the CRA system and an unique registration number will be allotted by CRA. This registration number will be used for all future communications with CRA. CRA will also provide the User IDs and passwords to access the CRA system.

#### 2. Process for registering the Banks branches (NLCCs – Collection Centers) under APY:

All the CBS branches of the bank need to be registered as NLCCs (Collection Centers) with NSDL-CRA under APY. For registering the bank branches under APY, the bank needs to provide certain details like Bank branch code, Bank branch name, address, phone no, email ID, authorized contact person's name & designation need to be submitted in an excel format (please refer Annexure). The excel file containing the Bank branch details needs to be forwarded to CRA. On receipt of the Bank branch details, NSDL-CRA would be allotting registration numbers to each of the bank branch after carrying out necessary checks.

## For any assistance in roll out of APY or Training on APY please contact below officials: A) Contact List of Officials

SI.		Name of Contact		
No	Activity under APY	Person	Contact Number	E-mail ID
1	Registration (CRA and PFRDAteam)	Shri Sunil Samuel, AVP, NSDL - CRA Smt Purnima Sharma, DGM, PFRDA	022-24994279 011-26897948 ext. 153	sunils@nsdl.co.in  purnima.s@pfrda.org.in
		Rupam Nath , DM, PFRDA	011-26897948 ext. 113	rupam.nath@pfrda.org.in
2	APY Module (CRA team)	ShriSunil Samuel, AVP, NSDL -CRA	022-24994279	sunils@nsdl.co.in
3	Product Queries	Shri K.Mohan Gandhi, DGM, PFRDA	011-26897948 ext. 152	k.mohangandhi@pfrda.org.in
		Shri Ismail Salam, DM, PFRDA, (South,East)	011-26897948 ext. 106	ismail.salam@pfrda.org.in
		Shri Manish Mani,AM, PFRDA, (North,West)	011-26897948 ext. 150	manish.mani@pfrda.org.in

#### **B) Training Requirement on APY**

Zones	Name of Training Institute (Full	Contact details (Name, Email Id, phone No
NORTH, EAST & WEST	Address)  Centum Learning Limited, 127 Neelagagan Mundi	MsSanyuktaChaturvedi M:+91-9868744756     Email:sanyukta.chaturvedi@centumlearning.com
	Road Sultanpur.Meharuli New Delhi-110030	2) Shri Vinod Simon M: +91-9711915819 Email: vinod.simon@centumlearning.com
SOUTH	Crux Management Services (P) Limited 410, 4th Floor, My Home Tycoon Kundanbagh, Begumpet. Hyderabad - 500016	1) A Lalit Prasad M: +91-9603402226 Email - learning@cruxmanagement.com  2) Arup Kumar Saha M:+91-9603702226 Email - bfsi@cruxmanagement.com  3) Lokesh M: +91-9010136300 Email: training@cruxmanagement.com

#### C) Important website:

i) PFRDA: www.pfrda.org.in

ii) NSDL - CRA:www.npscra.nsdl.co.in
iii) DFS:www.financialservices.gov.in
iv)Jansuraksha: www.jansuraksha.gov.in